

श्री हुकम चन्द कछुवाय : मकान कितने बनाने वाले हैं ?

श्री मोहन धारिया : वह मैंने कहा कि मैं इस समय नहीं बता सकता

श्री अवधेश चंद्र सिंह : क्या यह सही है कि इस योजना में जहाँ एक तरफ पढ़े लिखे लोगों को कोई रोजगार नहीं मिल रहा है, वहाँ दूसरी तरफ पढ़े लिखे लोग काम के लिये नहीं मिल रहे हैं, जिनके लिये कि यह योजना गांवों में चलाई जा रही है ?

SHRI MOHAN DHARIA : It is true that some of the educated people are not prepared to go to rural areas. But we have plans to give a lot of incentives so that they will go to the rural areas also.

SHRI RAJA KULKARNI : Have the NCAER studied the impact of modern technology on the structure of employment and the potential for creating further unemployment? Has it made any study of the impact of computers, for instance, on the problem of unemployment ?

MR. SPEAKER : He is enlarging the question.

SHRI RAJA KULKARNI : When NCAER is studying the impact of unemployment it should also consider those things which create unemployment.

SHRI MOHAN DHARIA : It is not under our control. But in any good work that is undertaken by it we will give our co-operation.

SHRI P. VENKATASUBBAIAH : While these programmes may be good and worthwhile, difficulties are created when it comes to the question of implementation because they are being frustrated by some bureaucrats and vested interests.

MR. SPEAKER : Let there be no introduction.

SHRI P. VENKATASUBBAIAH : May I know whether the Government propose to have a vigorous follow-up action by appointing a reviewing committee to see that these plans are implemented as per programme ?

SHRI MOHAN DHARIA : I entirely agree with the hon. Member that even when good schemes are sanctioned they are not properly implemented. Therefore, while reorienting the whole Plan we are insisting on certain monetary system whereby it would be possible not only to prepare plans but also to see that they are properly implemented.

SHRI DINEN BHATTACHARYYA : It is mentioned in this statement that a provision of Rs. 50 crores has been made in the budget for 1971-72 for this programme. Is it something different from the Crash Programme? Secondly, if it is a special and separate sanction may I know whether it is a fact that in West Bengal a large number of half-educated and uneducated young people have been recruited in the police department out of this fund?

SHRI MOHAN DHARIA : The main question is regarding the suggestions made by the NCAER. In the reply I have said that the scheme of this crash programme for rural employment opportunities with a provision of Rs. 50 crores is a Government scheme, sponsored by the Central Government, and it is made applicable to all the States. The plan submitted by the Council for employment is absolutely different from the schemes which are under implementation by the Government. However, it is true that many of the suggestions are already being executed by the Central and State Governments. So far as the other question is concerned, I am not in a position to say anything just now.

Establishment of T. V. Training Institute in Delhi

*212. SHRI N. E. HORO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Television Training Institute has been established in Delhi by Government ; and

(b) if so, its training course and qualifications for trainees ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) A TV Training Wing is being

set up in the Film and TV Training Institute at Poona. Pending construction of buildings at Poona, arrangements for TV training have been made at Delhi.

(b) It provides post-entry and in-service training for different categories of personnel employed in TV stations.

SHRI N. E. HORO : I would like to know whether the Government are thinking of opening more T. V. training centres in other States also. If they do not have any programme at the moment, in view of the fact that T. V. is getting more popular and more technicians are needed so that the benefit of T. V. could be available to all the States, will they open T. V. training centres in other States also ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : The present training centre is sufficient for the T. V. stations we have in India. But as and when the need will arise, we will look into the matter.

Legislation to curb role of foreign money

*215. SHRI RANA BAHADUR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a note was recently circulated by Government to all opposition parties for their comments in respect of the proposed legislation to curb the role of foreign money ;

(b) whether the views of the political parties concerned have been received in this connection ;

(c) if so, the main features thereof ; and

(d) when the proposed legislation is likely to be introduced in Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

(b) to (d). The views of only three parties have been received, so far. They have suggested that the contents of the report of the Intelligence Bureau should be disclosed and that the scope of the proposed legislation

should be enlarged. In his statement of 14th May, 1969, the then Minister of Home Affairs explained the reasons why it would not be possible to disclose the contents of the report of the Intelligence Bureau. The proposed legislation will be introduced after the views of opposition parties have been ascertained.

SHRI RANA BAHADUR SINGH : In part (d) of my Question I had asked for an indication as to the time factor by when such a law would be supposed to be made operative.

SHRI K. C. PANT : As I said in my main reply, the Opposition parties were asked to give their views. Some of them have replied. Many of them have not replied. We are waiting for their replies. We shall give adequate opportunity to all Opposition parties to give their views.

SHRI RANA BAHADUR SINGH : I had asked whether there is any time limit before the Government as to when the law could possibly be made operative. In view of the fact that the Opposition parties have yet to come out with their views in this regard, may I know whether the Government has any idea by when the law would be made operative ?

SHRI K. C. PANT : We would not rather like to lay down any time-limit. We would like to consult the Opposition parties.

श्री राम चंद्र विकरल : किन राजनीतिक दलों के उत्तर आ चुके हैं और किन किन के शेष हैं ?

श्री कृष्ण चंद्र पन्त : स्वतन्त्र पार्टी, सी० पी० (एम०) और कांग्रेस—इन तीन के उत्तर आ गये हैं। हमने सभी विरोधी दलों को लिखा था, बाकियों के उत्तर अभी नहीं आये हैं।

Lockout declared by M/s. Braithwaite and Co. (India) Ltd.

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*216. SHRI MANORANJAN HAZRA :
SHRI K. MALLANNA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state.

(a) whether M/s. Braithwaite and Co.